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NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P.No.208/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th July, 2017, 10.30 A.M

Name of the Company		Jagat Singh Chopra & A -Veresus- Freyaship Services Pvt		
Under Section		241/242		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
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1. SANDIP SARKAR DE PETITIONER

RATNANKO BANERTI, ST. Adv. Respondents formari SHAUNAK MITRA, Adv. Respondents formari NEHA SOMANI, PCS

19-07-2017 – CP No. 208/KB/2017 – Jagat Singh Chopra & Anr Vs. Freyaship Services Pvt. Ltd. & Ors.

ORDER

The Ld. Lawyer on behalf of the petitioner as well as on behalf of all the Respondent(s) are present.

Heard the respondents at length.

The order is reserved.

SA/MANORAMA KUMARI
MEMBER(J)